

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4400
ANSWERED ON:30.08.2011
GUIDELINES FOR PROCURING FILMS
Majumdar Shri Prasanta Kumar;Tirkey Shri Manohar

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of rules/guidelines/norms framed for procuring feature films and programmes under the Self-financed Commissioned scheme;
- (b) whether there is any mechanism to resolve any dispute or appeal, redressal and reconsideration with regard to procuring of such films and programmes;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor and the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a): Prasar Bharati has informed that Doordarshan procures feature films from the rights holders as per revised Guidelines for Hindi Feature Films 2007 and programmes under Self-financed Commissioning (SFC) scheme as per SFC guidelines which are available on Doordarshan's website www.ddindia.gov.in.

(b) to (d) : Prasar Bharati has informed that there is a provision for appeal against any decision of the Gradation Committee in case of procurement of films and Evaluation Committee in case of SFC programmes. The details for appeal, redressal and reconsideration with regard to procurement of films and programmes under SFC are given at Annexure-I and II.

Annexure-I

ANNEXURE AS REFERRED TO IN REPLY TO PARTS (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 4400 FOR ANSWER ON 30.08.2011.

Revised Guidelines for Hindi Feature Films 2007

Para 6. Appeal

There will be provision for appeal against any decision of the Gradation Committee. The application in this respect will be submitted to the DG: Doordarshan with a non-refundable fee of Rs. 10,000/- (Rupees ten thousand). DG:Doordarshan will constitute a committee under the chairmanship of a DDG level officer and including one officer of the rank level of Director of Programmes, Director (Marketing)/ Director (C & S) or his nominee and two outside experts (one expert will be woman). Neither the chairman nor the members of this committee should have been members of the Gradation Committee, which had earlier graded the film and against the decision of which the appeal has been preferred. The recommendation of this committee will be submitted to Production & Content Committee, Prasar Bharati through DG, Doordarshan for final decision.

Annexure-II

ANNEXURE AS REFERRED TO IN REPLY TO PARTS (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 4400 FOR ANSWER ON 30.08.2011.

Guidelines for consideration, processing, and approval of Programmes under the Self Financed Commissioning Scheme

K. Appeal

Para 44.

A Producer, whose proposal has been rejected by the Selection Committee or who has any grievance against the term of approval of his programme, may, if he so desires, make a written application addressed to DG, Doordarshan for reconsideration of his/her proposal indicating the ground, if any, on which the proposal may be reconsidered.

Para 45

The application to this effect shall be made by the Producer within a period of one month of the issue of the letter conveying the rejection of his proposal.

Para 46

The application for reconsideration of the proposal shall be accompanied by a non-refundable fee of Rs.15, 000/- in the form of a crossed bank draft payable in favour of PBBCI, DG: Doordarshan, New Delhi.

Para 47

The DG shall forward this appeal to the Evaluation Committee for reconsideration of the rejected proposal. The Committee would then comprise officials and outside experts a majority of which were not part of the earlier evaluation process. The recommendation of this Committee shall be considered by DG/Empowered Committee. The decision thus taken will be final and no further request for reconsideration of the proposal shall be entertained. The decision on the reconsideration of the proposal shall be communicated to the Producer within a period of three months.